COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 289 OF 2014

Dated: 2nd April, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

D. Subrahmanya Bhat Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Anantha Narayana M.G. for

Mr. Shridhar Prabhu

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

Ms. Neha Garg for R-1

Mr. B.C. Thiruvengadam Ms. Revathi T. for R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>14.05.2018.</u>

(Justice N. K. Patil) Judicial Member (I. J. Kapoor) Technical Member

ts/mk